NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.145/2017 IN CP No. 230/2016 RT CP No.22/2017

M/s B.P. LipedsPetitioner

Versus

Laborate Pharmaceutical India Ltd.& Ors. ... Respondents

Present: Mr. A.V.S. Barsat, Advocate for petitioner.

Mr. Tarun Vir Singh Lehal, Advocate for

Mr. Tushar Sharma, Advocate for the respondents.

Learned counsel for the petitioner submits that he came to the Registry of this Tribunal for removal of the objections raised by the Registry but found his case was listed. It is directed that this case be listed after the objections are removed. Entry made of this case in the register as CP(IB) be cancelled and the same be made only after the objections are removed for listing of the case.

Sd/-(Justice R P Nagrath) Member (Judicial)

October 09, 2017